

**Violent incidents in States**

847. SHRIMATI SASIKALA PUSHPA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any proposal is pending with Government to discuss in Inter-State Council about violent incidents arising due to difference of opinion between two States and damage being caused to men and material and also to formulate Standard Operating Procedure to be followed in such times;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) No reference/proposal on the subject has been received in the Inter State Council Secretariat.

**Precautions by security forces to prevent attack of Uri camp**

848. SHRI K.T.S. TULSI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any precautions were in place by the security forces to prevent an attack in Uri camp in September, 2016 especially in the backdrop of ongoing huge political and security unrest in Kashmir Valley; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) In wake of the infiltration incidents from across the Line of Control and the unrest in the Valley, security forces across Valley were and are on alert to meet any eventuality, including subversive / terrorist activities. Intelligence agencies are working in close synergy with security forces and regular intelligence inputs are received from concerned agencies and necessary action is taken accordingly.

**Delegation of senior most Parliamentarians to Kashmir**

849. SHRI K.T.S. TULSI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is considering any plan to send a delegation of senior most Parliamentarians to Kashmir for second time, in order to contain the volatile situation created by unrest and long and unprecedented curfew; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) No sir. The saw and order situation in the State of Jammu and Kashmir has improved. An All Party Delegation led by Union Home Minister has already visited the State during 4-5 September 2016.

#### **Codes for various categories of Visa**

850. SHRIMATI RENUKA CHOWDHURY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government proposes to introduce distinct codes for various categories and sub-categories of Visa;

(b) if so, the details thereof; and

(c) the fresh steps taken by Government to minimize room for discretion on part of immigration officers while quizzing foreign visitors as part of immigration checks?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (c) Distinct codes for various categories of visas are already in place. Rationalization of visa categories by specifying sub-categories to make the visa category specific to the purpose of visit is an ongoing process. A number of steps such as installation of Passport Reading Machines (PRM), capturing of e-data, doing away of Arrival Cards for Indians and Departure cards for foreigners, Advance Passenger Information System (APIS) and sensitization of Immigration staff on behavioural skills, have been taken to facilitate faster immigration clearance at the counters.

#### **Permanent residency status to foreign investors**

851. SHRIMATI RENUKA CHOWDHURY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has decided to grant Permanent Residency Status (PRS) to certain category of foreign investors;

(b) if so, the details thereof along with the relevant conditions specified for the purpose; and

(c) the employment opportunities likely to be generated due to this step of Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (c) The Government has decided to grant Permanent Residency Status